

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 131, 47 & 48 of 2014 and  
Appeal no. 250 of 2013**

**Dated : 12<sup>th</sup> December, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Appeal Nos. 131 of 2014**

**In the matter of :**

**NTPC Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant (s): Mr. M. G. Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. S. Vallinayagam for R-7

**Appeal Nos. 47 of 2014**

**NTPC Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant (s): Mr. M. G. Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. K.S. Dhingra for R-1  
Mr. Alok Shankar for TPDDL

**Appeal Nos. 48 of 2014**

**NTPC Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant (s): Mr. M. G. Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. K.S. Dhingra for R-1  
Mr. Alok Shankar for TPDDL

**Appeal no. 250 of 2013**

**NTPC Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant (s): Mr. M. G. Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Pradeep Misra and  
Mr. Suraj Singh for R-3 to 5  
Mr. Alok Shankar for TPDDL

**ORDER**

At the request of the Learned Counsel for the parties, post the matter for hearing  
on **27.01.2015.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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